

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

17.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/208/IB/2018



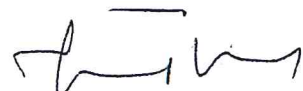

PETITION NUMBER : CP/551/IB/2017

NAME OF THE APPLICANT : AJAY AGARWAL & 1

NAME OF THE RESPONDENT : V.NAGARAJAN (IN THE MATTER OF ASHOK
MAGNETICS LTD)

UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	M/S. M. L. GAVESH	Counsel for Bank SBI & CBI & Federal Bank	
2.	Jayesh B. Dohia	Counsel for Applicant	
3.	J. MANIVANMAN	COUNSEL FOR RP	
4.	V. NAGARAJAN	RESOLUTION PROFESSIONAL	

ORDER

Counsels for both the parties present. Counsel for the COC has filed the typed set, copy of which is given to the Applicant. Matter is posted for arguments. Put up on **20.08.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)